

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

**Contempt Petition No. 74/2016 in
Original Application No. 00491 of 2014**

This the 15th day of April, 2019

Hon'ble Ms. Jasmine Ahmed, Member – J

Hon'ble Mr. Devendra Chaudhry, Member - A

Ratnesh Kumar aged about 54 years S/o Sri Jagdish Prasad Yadav working as Senior Administrative Officer, Indian Institute of Sugarcane Research, Lucknow.

..... Applicant

By Advocate: Sri Dharmendra Awasthi.

VERSUS

1. Sri Chhabilendra Roul, Secretary, Indian Council of Agriculture Research, Krishi Bhawan, New Delhi-110001.
2. Sri Trilochan Mahapatra, Secretary, DARE & Director General, Indian Council of Agriculture Research, Krishi Bhawan, New Delhi-110001.

..... Respondents

By Advocate: Sri Ashok Kumar Srivastava

O R D E R (ORAL)

Delivered by: Hon'ble Ms. Jasmine Ahmed, Member - J

Sri Dharmendra Awasthi present on behalf of the applicant. Sri Ashok Kumar Srivastava is present for the respondent.

2. Learned counsel for the applicant fairly states that the order of this Tribunal has been complied with.
3. Accordingly, the contempt petition is closed and notices stand discharged.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)

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